GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:6667 ANSWERED ON:06.05.2010 UNIFORM PRICE OF GAS Hegde Shri Anant Kumar;Rama Devi Smt.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has invited tenders from foreign companies alongwith the domestic companies for fixing uniform pricing of gas in the country;
- (b) if so, the number of foreign as well as domestic companies which submitted offer;
- (c) the name of company finally selected alongwith the basis of selection thereof;
- (d) whether the Government has received requisite suggestions from the said company;
- (e) if so, the details thereof; and
- (f) the funds paid by the Government to the said company in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a) GAIL (India) Ltd. on behalf of Government had invited tenders for consultancy assignment on uniform gas pricing mechanism in the country.
- (b) The number of foreign as well as domestic companies who had submitted the bids are as follows:

Indian arm of Foreign Companies: 5

Domestic Companies:3

- (c) M/s Mercado Energy Markets India Pvt. Ltd. was finally selected on the basis of the lowest price bid after satisfaction of bid evaluation criterion.
- (d) & (e): Yes, Madam. The major recommendation of consultant inter alia, are as follows:-
- (i) Two separate pools for the power & fertilizers sectors,
- (ii) The term for the pool; should be 4-5 years,
- (iii) There should be a pool operator.
- (f): The tender value of the consultancy assignment awarded to M/s Mercados was Rs. 8.47 lacs exclusive of service tax @ 10.23%. Out of the above amount of Rs. 8.47 lacs, around 75% of the amount i.e. Rs. 6.35 lacs have been paid to the party till date by GAIL.